

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No.2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(With IA No.185023/2018 - EXEMPTION FROM FILING O.T.)

Date : 07-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Puneet Jain, Adv.
 Ms. Christi Jain, Adv.
 Mr. Yogit Kamat, Adv.
 Mr. Mann Arora, Adv.
 Mr. Umang Mehta, Adv.
 Ms. Shruti Singh, Adv.
 Ms. Shipra Singh, Adv.
 Mr. Abhinav Deshwal, Adv.
 Ms. Pratibha Jain, AOR

For Respondent(s) Mr. Rituvendra Singh, Adv.
 Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 14 September 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master